

CENTRAL ADMINISTRATIVE TRIBUNAL  
ERNAKULAM BENCH

OA No. 495 of 2000

Friday, this the 5th day of May, 2000

CORAM

HON'BLE MR. A.M. SIVADAS, JUDICIAL MEMBER

1. K. Varghese,  
Superintendent of Central Excise (Rtd),  
II/62, Kalapurakkal,  
Thottakattukara, Aluva. ....Applicant

By Advocate Mr. C.S.G. Nair

Versus

1. The Secretary,  
Ministry of Health & Family Welfare,  
Nirman Bhavan, New Delhi.

2. The Joint Director,  
Central Health Scheme,  
Central Government Office Complex,  
Poomkulam, Vellayani, Trivandrum-695522

3. The Union of India, represented by  
the Secretary, Ministry of Personnel,  
Public Grievances & Pension,  
South Block, New Delhi. ....Respondents

By Advocate Mr. M. Rajendra Kumar, ACGSC

The application having been heard on 5th May 2000, the Tribunal on the same day delivered the following:

O R D E R

HON'BLE MR. A.M. SIVADAS, JUDICIAL MEMBER

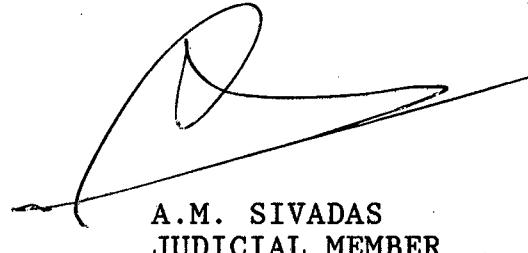
When the OA was taken up, learned counsel on both sides submitted that this OA may be disposed of by directing the 1st respondent to dispose of A2 representation submitted by the applicant within four weeks.

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2. Accordingly, the 1st respondent is directed to consider and pass appropriate orders on A2 representation of the applicant dated 28-2-2000 within four weeks from the date of receipt of a copy of this Order.
3. The Original Application is disposed of as above. No costs.

Friday, this the 5th day of May, 2000



A.M. SIVADAS  
JUDICIAL MEMBER

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List of Annexure referred to in this Order:

1. A2 - True copy of the representation dated 28-2-2000 submitted by the applicant to the 1st respondent.